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their houses having been washed away by the recent floods in Bani District in Orissa; and

(b) if so, what is the number and what measures Government propose to take to rehabilitate them?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) and (b) The State Government has reported that one lakh houses were washed away by floods in 1982 in the State as a whole District-wise details of which have not bean furnished by the State Government. All efforts are being made by the State Government to rehabilitate them. Central team have also, recommended some specific amount for rehabilitation to be earmarked out of the Central assistance provided for relief work.

Construction of Salal Hydel Project

2044. SHRI DHARAM CHANDER: Will the Minister of IRRIGATION bs pleased to state:

- (a) whei the construction work of Salal Hydel Project was started in Jammu and Kashmir ;
- (b) what are the reasons for long delay in its completion;
- (c) when this project is likely to be commissioned; and
- (d) what will be its caoacity of power generation in first and second phasej?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARD: (a) The work on the Salal Hvdel Project was started in August, 1970.

(b) Adverse geological conditions resulting in changes in designs of various project features and change in scope of works contributed to delays.

(cj_ tamer it was scheduled for commissioning in 1987. Recently the Ministry of Energy took steps to cut short the period of commissioning and now the schedule is as follows:

lst Unit .. December, 1985 2nd Unit .. May, 1986 3rd Unit .. October, 1986

(d) lst stage .. 345 MW 2nd stage .. 345 MW

Assam State Minor* Irrigation Development Corporation

2045. SHRI ROBIN KAKATI: Will the Minister of IRRIGATION be pleased to state:

- (a) the names of the Chairman, Vice-Chairmaa and members of the Assam State Minor Irrigation Deve lopment Corporation Ltd;
- (b) when this Corporation was reconstituted;
- (c) the-total expenditure incurred during 1981-82 on the following items:
- (i) Payment of Honorarium, T.A., D.A. to Chairman and expenses on house rent, residential telephone and other amenities during the above year;
- (ii) the expenditure incurred in paying T.A., D.A. to members and office bearers of the corporation including amenities during the above year;
- (d) wnether it is a fact that Assam Agricultural Pumpset marketing Association in a memorandum have alleged that the Corporation has been promoting the sale of a particular brand and restricted the sale of other brands duly approved by Selection Boards; and
- (e) if so, the reasons and the names of the suppliers/agents given contract for supplying that brand of pumpsets to the Corporation or to supply to the
- I farmers directly?